



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,8th April 2021][ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK****COURT NO: 1****[DIVISION BENCH - I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/23/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM ASSTT.S.G.I. SC, SSA
2	WP(C)/2523/2021	THE UNION OF INDIA AND 3 ORS Versus MAITREYEE SOM SAHA	MR. B SARMA SC, RAILWAY	
<u>ADMISSION</u>				
3	WP(C)/4042/2016	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.
4	WP(C)/5551/2016 FIXED	SUBINOY BHOWMICK Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MR.S DUTTA MR.A K DAS	MR.S C KEYAL SC, CENTRAL EXCISE
5	PIL/65/2020	DEBOPAL GOSWAMI AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM SC, G M D A SC, GMC
<u>ORDERS</u>				
6	WA/23/2018 FIXED	MOHINI GOHAIN BARUAH and ANR Versus DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. R DE R SARMAH	MR C BARUAH MR Z MUKIT MR. A SATTAR MR. B BARUAH MS. S G BARUAH MR H K BARUAH
7	WA/153/2018	THE STATE OF ASSAM AND ANR Versus SMTI RUPA CHATIA	MR. M NATH MR. N NATH MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. M DAS MR. D CHETIA
	WITH I.A.(Civil)/1840/2018 in WA/153/2018	THE STATE OF ASSAM AND ANR Versus SMTI RUPA CHATIA	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	

8	PIL/18/2019	LOHIT PRAKASH DUTTA AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM SC, NHAI SC, CBI
9	WA/104/2020	UNION OF INDIA AND 5 ORS Versus SHRI C CHANDRA KUMAR	MR. S C KEYAL ASSTT.S.G.I.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR
10	I.A.(Civil)/2136/2020 in C.Ex.App./4919/2018	CHAMONG TEA CO. LIMITED Versus COMMISSIONER OF CENTRAL EXCISE, DIBRUGARH	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, CENTRAL EXCISE
	WITH C.Ex.App./4919/2018 (Filing Number)	CHAMONG TEA CO. LTD Versus COMMISSIONER OF CENTRAL EXCISE		
11	WA/68/2021 FIXED	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
12	I.A.(Civil)/854/2021 in WP(C)/1571/2021	TARAK SARKAR Versus THE GENERAL MANAGER AND 4 ORS.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	SC, NF RLY
	WITH WP(C)/1571/2021	TARAK SARKAR Versus THE GENERAL MANAGER AND 4 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	SC, NF RLY
13	I.A.(Civil)/855/2021 in WP(C)/1147/2021 (Disposed) in WP(C)/1147/2021	RUNU MONI SAIKIA AND ANR. Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR. B PHUKAN MR S AHMED	SC, A G V B
14	I.A.(Civil)/863/2021 in WA/2842/2021	JAGADISH CHANDRA BANIK Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD SC, FINANCE DEPTT.
	WITH WA/2842/2021 (Filing Number)	JAGADISH CHANDRA BANIK Versus THE STATE OF ASSAM AND 4 ORS (F)	MR H R A CHOUDHURY	
15	I.A.(Civil)/867/2021 in WP(C)/970/2020 (D/O) in WP(C)/970/2020	THE ASSAM GRAMIN VIKASH BANK Versus M/S. JAI GURUMATA INFRASTRUCTURES (PVT.) LTD. AND 2 ORS.	MR. S KHOUND	MR. L TALUKDAR
HEARING				
16	WP(C)/3725/2018 (TOP FIVE CASES), FIXED	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
	WITH			
17	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
18	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
	WITH			
19	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
	WITH			
20	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

21	WITH WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
22	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
23	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
24	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
	WITH I.A.(Civil)/3710/2019 in WP(C)/6192/2018	KURANIBARI HIGH SCHOOL Versus STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH	SC, SEC. EDU.
25	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
26	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
27	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
28	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
29	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
30	WITH WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
31	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE

32	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
33	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
34	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
35	WITH WP(C)/5959/2019	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
36	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
37	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
38	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
39	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
40	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
41	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
42	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
44	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
45	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA

46	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
47	WA/399/2013 FIXED	ASHISH KUMAR GOON, Versus CANARA BANK and 3 ORS,	MR.N C DAS MR.A DAS MS.M DEVI MS.B DAS MR.P K DEBROY MR.S DEY	MR.S CHAMARIA MS.N AGARWALLA MR.S CHANDA
48	WP(C)/3105/2016	HAGE LAMPU Versus THE GAUHATI HIGH COURT and 5 ORS	MR.K N CHOUDHURY MS.R DEKA MS.D DAS MR.J PATOWARI MS.R KAKATI	MR.L NORBU(R-5,6) MR.B PANDEY(R-5,6) SC, GHC(R-1,2,3) GA, AP(R-4)
49	WA/291/2018	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
50	C.Ex.App./11/2019 FIXED	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S BHARTI AIRTEL LTD.,	MR. S C KEYAL ASSTT.S.G.I.	MR S BHARALI MR. M DAS
51	WITH C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE, GUWAHATI	MR S BHARALI MR. M DAS MR. M DAS	SC, CENTRAL EXCISE
52	WA/240/2019 FIXED	SRI DIPANKAR LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. N NATH MR. N HAQUE MR. N UPADHAYAY MR. A B BHUYAN MR. S R BARBHUIYA (R-5 AND 7) MD. S ALOM MR M HUSSAIN MR. K K PARASAR MR. M A I HUSSAIN SC, IRRIGATION MR. A R BORBHUYAN (R-6)
53	WA/140/2020 WITH WP(C) 4341/17 (D/O)	CHANDAN BORGHAIN AND 50 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1672/2020 in WA/140/2020	CHANDAN BORGHAIN AND 50 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
54	WITH WA/150/2020	TAPAN KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1754/2020 in WA/150/2020	TAPAN KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
55	WITH WA/160/2020	PULAK KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH

	WITH I.A.(Civil)/1857/2020 in WA/160/2020	PULAK KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
56	WITH WA/166/2020	SUBAL KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
	WITH I.A.(Civil)/1863/2020 in WA/166/2020	SUBAL KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
57	WITH WA/168/2020	BIMAL CH. SARMA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
	WITH I.A.(Civil)/1864/2020 in WA/168/2020	BIMAL CH. SARMA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
58	WITH WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1906/2020 in WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
59	WITH WA/173/2020	MINTU BARUAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1907/2020 in WA/173/2020	MINTU BARUAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
60	WITH WA/194/2020	ARUP BORPATRA GOHAIN AND 17 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
	WITH I.A.(Civil)/2069/2020 in WA/194/2020	ARUP BORPATRA GOHAIN AND 17 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. H ALI	SC, HEALTH SC, FINANCE
61	WITH WA/43/2021	ANANTA MALAKAR AND ORS. Versus THE STATE OF ASSAM AND ORS. (D)	MR. D DUTTA MR. D DUTTA MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1608/2020 in WA/43/2021	ANANTA MALAKAR AND 25 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. D DUTTA MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
62	WITH WA/59/2021	TAPAN DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/320/2021 in WA/59/2021	TAPAN DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,8th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3163/2019 WITH LCR, B/O	SOFIA PARVEEN Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/6862/2019 WITH LCR, B/O	MINU MAZUMDAR Versus THE UNION OF INDIA AND 5 ORS	MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/8686/2019 B/O	IMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MR. S A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/560/2020 B/O	ABDUL RASID @ ABDUR RASID Versus THE UNION OF INDIA AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5212/2020 WITH LCR	TAHURA KHATUN @ JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2415/2021	USHA NAMASUDRA @ USHA ROY @ UMA ROY Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/2421/2021	AMESHA KHATUN @ AMICHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR A AKBAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/2427/2021	A RASHID @ ABDUR RASHID Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/2432/2021	MAZIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	M M ZAMAN MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

10	WP(C)/2434/2021	RATAN KR DEY Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MS D DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/2435/2021	OHITON BIBI Versus THE UNION OF INDIA AND 5 ORS	M M ZAMAN MR. A R SIKDAR MR R KARIM MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/2439/2021	SAHERA KAHTUN @ SAHERA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/2440/2021	SUDHANGSHU DAS ALIAS SUDHANGSU RANJAN DAS ALIAS SUDHANGSHU RAM DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S D PURKAYASTHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/2442/2021	KAYOM ALI Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/2445/2021	SATYA BALA DAS Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/2446/2021	SHAR BHANU Versus THE UNION OF INDIA AND 6 ORS	MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS M DAS MS J YESMIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/2447/2021	MD ABDUL SAYED Versus THE UNION OF INDIA AND 5 ORS	MR S MUKTAR S BEGUM MRS. J S BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/2449/2021	MUSSTT MAJMA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. N N JHA MR. M BERIA MR. K CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/2451/2021	RAMESHA KHATUN @ ROMISHA KHATUN @ RAMICHA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS F BEGUM MR. L MOHAN MR S PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/2453/2021	ROMELA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/2454/2021	RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. J A AHMED MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/2460/2021	MD. FAKARUDDIN @ MD. FAKAR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/2468/2021	MUKTAR ALI Versus THE UNION OF INDIA AND 5 ORS	MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/2469/2021	FULJAN NESSA @ PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA J U AHMED MR S A REEYAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/2471/2021	MAMTAZ BEGUM AND MAMTAZ BIBI @ MOMOTAJ BIBI Versus THE UNION OF INDIA AND 5 ORS	MR S BHUYAN MS. P K DEVI MR R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

EX PARTE ORDER

26	WP(C)/7309/2019 WITH LCR, FIXED	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MR J HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/9029/2019 WITH LCR, B/O	SANTISREE DASGUPTA Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

DETENTION

28	WP(C)/2221/2020 WITH LCR, FIXED	SUJAB ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MR S I ZAKARIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH				
	I.A.(Civil)/291/2021 in WP(C)/2221/2020	SUJAB ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/842/2021 WITH LCR, FIXED	MUSSTT KULSUM BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MS D DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ADMISSION

30	WP(C)/283/2019 WITH LCR, FIXED	PADMALAL SHARMA (ADHIKARI) @ PADMA PRASAD SHARMA Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHETRI	MR. D BARUAH GA, ASSAM SC, NRC MS. A VERMA ASSTT.S.G.I. SC, ECI
31	WP(C)/418/2019 WITH LCR, B/O	ABDUL HAKIM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/7730/2019 WITH LCR, FIXED	HABIZUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

HEARING

33	WP(C)/3726/2017 WITH LCR, FIXED	JAMENA @ JAMELI KHATOON Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/4433/2018 FIXED	KAJAL MONDAL @ KAJAL BISWAS Versus THE UNION OF INDIA AND 8 ORS	MR. A K PURKAYASTHA MR. M K MAJUMDAR MS. G D CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/2275/2019 WITH LCR, FIXED	SUKURJAN NESSA @ SUKUR BEGUM @ SUKURJAN BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. M AHMED	SC, NRC MS. D. GHOSH. ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday,8th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./409/2017 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
	WITH			
2	Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM
	WITH			
	I.A.(Crl.)/100/2019 in Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
3	CRL.A(J)/40/2020 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	FULEKAR MINJ Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
4	I.A.(Civil)/1563/2020 MAT.APP. 71/2018(D/O), FIXED in Mat.App./71/2018	ROSELINE FIROZ Versus FARDIN AKHTAR	MS. N S THAKURIA	MR. M U MAHMUD MR S H MAHMUD
5	CRL.A(J)/2/2021 WITH OFFICE NOTE, LCR 5 FILES	BIJU SAIKIA Versus THE STATE OF ASSAM	DR. B N GOGOI MR. M DUTTA(AMICUS CURIAE)	PP, ASSAM
	WITH			
	I.A.(Crl.)/198/2021 in CRL.A(J)/2/2021	BIJU SAIKIA Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
	WITH			
6	Crl.A./79/2020	KUMUD CHANDRA BORGHAIN Versus STATE OF ASSAM AND ANR.	MR. S S BAROOAH DR. B N GOGOI MR N BARUAH	PP, ASSAM
	WITH			
	I.A.(Crl.)/180/2020 in Crl.A./79/2020	KUMUD CHANDRA BORGHAIN Versus STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
	WITH			
	I.A.(Crl.)/195/2021 in Crl.A./79/2020	KUMUD BORGHAIN Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM

7 I.A.(Civil)/626/2021
MAT.APP. 13/2014(D/O)
in Mat.App./13/2014

BHABEN KUMAR
Versus
RINTI DEKA

MS A BEGUM
MR. R M DAS

MR. R ALI
MR M Z SHAH
MR. H A AHMED

HEARING

8 CRL.A(J)/52/2019
WITH LCR 4 FILES, P.B.-2

RAJU KOHAR
Versus
THE STATE OF ASSAM

SYED BURHANUR RAHMAN PP, ASSAM

9 CRL.A(J)/73/2019
WITH LCR 5 FILES, P.B.-2

BIKASH ROUTIA
Versus
THE STATE OF ASSAM AND ANR.

MR A KALITA, AMICUS
CURIAE

MR. U CHOUDHURY, LEGAL
AID COUNSEL(R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL & CIVIL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./880/2021	DEEPAK DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR. R SALOI MR S NANDI MR J SINGH	
<u>MOTION</u>				
2	Crl.Rev.P./56/2021 FIXED	NIHAR DAS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
3	Crl.Rev.P./77/2021 FIXED	EZAJUL AHMED Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
4	Crl.Rev.P./83/2021 WITH OFFICE NOTE, FIXED	MOSTAFA SHEIKH Versus MD. ASTULLAH SHEIKH AND ANR	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM
5	Crl.Rev.P./87/2021 WITH LCR 1 FILE, FIXED	SMTI. PURNIMA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R P HAZARIKA MR M J DEURI	PP, ASSAM
6	Crl.Rev.P./93/2021 FIXED	NAIM RANA Versus THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG	PP, ASSAM
7	Crl.Rev.P./122/2021 B/O	RATAN SUKLABAIIDYA Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MS T NANDI	PP, ASSAM
8	AB/1114/2021	LAKHYAJIT NATH AND 3 ORS Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM
<u>PENSION MATTERS</u>				
9	WP(C)/2146/2011 FIXED	ON THE DEATH OF PRADIP KR. GHOSH HIS LEGAL HEIR SMT. NANDITA GHOSH REPRESENTING Versus THE STATE OF ASSAM AND ORS	MR.K K PARASAR	MR.D SAIKIA SC, HEALTH
10	WP(C)/2557/2014 FIXED	INDRAMANI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR.S NATH MR. D MAZUMDAR	MS.A VERMA SC, FINANCE

ADMISSION

11	Crl.Rev.P./67/2018 WITH LCR 2 FILES, B/O	SAJID KHAN Versus THE STATE OF ASSAM AND ANR	MR. D BARUAH	MS B M BHUYAN PP, ASSAM MR R L CHUTIA
12	Crl.Rev.P./397/2018 WITH LCR 2 FILES, FIXED	PANKAJ RABHA Versus BHABANI BORO	MR. M U MAHMUD MR. M ALI MR. S ISLAM MS K GOGOI MS. R AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
13	Crl.Rev.P./374/2019 WITH LCR 1 FILE, FIXED	NAZRUL AKHTER Versus RUMI AHMED	MR. P K MUNIR MR A RAHMAN	MR. K KALITA
14	Crl.Rev.P./476/2019 WITH LCR 1 FILE, FIXED	SMT. VINITA JAIN Versus HIMANGSHU JAIN	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P K ROYCHOUDHURY MD. A KHAN MR. N G KUNDU MR. B SHARMA MR. H DAS
15	Crl.Rev.P./89/2020 FIXED	RABIJUL ALI AND 4 ORS. Versus FAIZUL HAQUE	MR. B CHAKRAVARTY MRS. R DEVI MS THUYEKHRULU	MR. S D PURKAYASTHA
BAIL HEARING (BA)				
16	Bail Appln./594/2021 FIXED	SUBAM GOWALA @ SUBHAM GOWALA @ SUBAM KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
17	Bail Appln./659/2021 FIXED	AROBINDO PACHANI @ ARABINDA PASONI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
18	Bail Appln./672/2021 FIXED	MD. BABUL ALI Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
19	Bail Appln./674/2021 FIXED	MD. KARIM ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
20	Bail Appln./701/2021 FIXED	FIROZ ANCHARY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
21	Bail Appln./709/2021 FIXED	DHARMENDRA SINGH AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
22	Bail Appln./711/2021 FIXED	JOYAN UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
23	Bail Appln./722/2021 FIXED	ROHIT BAISHYA Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
24	Bail Appln./741/2021 (SCANNED COPY OF C.D.), FIXED	AAS MOHAMMAD AND ANR Versus THE STATE OF ASSAM	MR S K SARKAR MRS P BORAH	MS D HAZARIKA PP, ASSAM
25	Bail Appln./766/2021 FIXED	MD. TAMIJ ALI @ TAMEJ ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
BAIL HEARING				
26	AB/3124/2020 FIXED	DILIP GHOSH Versus THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
27	AB/3353/2020 FIXED	NABIN DAS AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
28	AB/150/2021 FIXED	JEL HOQUE ALI @ JELAHAK ALI AND ANR Versus THE STATE OF ASSAM	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
29	AB/759/2021 FIXED	JUGAL PHUKAN Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA MR. A PHUKAN	PP, ASSAM

30	AB/780/2021 FIXED	HAGRAMA @ SRI CHAYA RAM BARO AND ANR Versus THE STATE OF ASSAM	MR. B K DAS MR. M DASGUPTA MD S ALI	PP, ASSAM
31	AB/783/2021 FIXED	MIRJUL MIAH Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
32	AB/784/2021 FIXED	JUGANTA SWARGIARY Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM
33	AB/890/2021 FIXED	CHAHIDUL ISLAM HAZARIKA Versus THE STATE OF ASSAM	MR. B PHUKAN MR. B KHAKHLARY	PP, ASSAM
34	AB/899/2021 FIXED	DEBAJIT SHARMA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR R SARMA	PP, ASSAM
35	AB/941/2021 FIXED	DIBYAJYOTI DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
36	I.A.(CrI.)/587/2018 WITH LCR 7 FILES, FIXED in CrI.Rev.P./275/2018	DILIP BHATTACHARYA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. R ALI MR. N MAHAJAN	PP, ASSAM
	WITH CrI.Rev.P./275/2018	DILIP BHATTACHARYA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. R ALI MR. N MAHAJAN	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS. Y S PHOM (R2) PP, ASSAM
37	Review.Pet./30/2019 IN MAC.APP. 28/2016(D/O), FIXED	SRI BALCHAND RAMPURIA @ KAMAL Versus M/S GREEN VALLEY TRAVELS PVT LTD AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. R GOSWAMI MS. P BORTHAKUR
38	I.A.(Civil)/241/2019 FIXED in MFA/17329/2018 WITH MFA/17329/2018 (Filing Number)	SRI BHARAT CH. DAS AND ANR Versus THE UNION OF INDIA	MR. R Deka MS P MISHRA MS. P DAS	SC, NF RLY
		SRI BHARAT CH. DAS AND ANR Versus THE UNION OF INDIA		
39	CrI.Rev.P./78/2021 FIXED	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
	WITH			
40	CrI.Rev.P./50/2021	SURAT JAMAL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
	WITH			
	I.A.(CrI.)/218/2021 in CrI.Rev.P./50/2021	DHYAN FOUNDATION Versus SURAT JAMAL AND ANR.	MR. B J TALUKDAR MR. DITUL DAS	MR. M KHAN PP, ASSAM
	WITH			
41	CrI.Rev.P./51/2021	JAHIRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
	WITH			
	I.A.(CrI.)/219/2021 in CrI.Rev.P./51/2021	DHYAN FOUNDATION Versus JAHIRUL ISLAM SHEIKH AND ANR.	MR. B J TALUKDAR MR. DITUL DAS	MR. M KHAN PP, ASSAM
42	CrI.Rev.P./89/2021 FIXED	UJJAL BORGHAIN Versus THE STATE OF ASSAM AND ANR	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM

43 I.A.(CrI.)/208/2021
CRL.REV.P. 451/2018(D/O) WITH
CRL.REV.P. 409/2018(D/O)
in CrI.Rev.P./451/2018

SATISH HARIZON
Versus
IMAN ALI AND ANR.

MR. M K NATH

PP, ASSAM

HEARING

44 MFA/153/2013
WITH LCR, FIXED

M/S. G.P. SALES CORPORATION
Versus
UNION OF INDIA

MR.K P MAHESWARI
MR.A GOYAL
MR.B MAHESHWARI

MR.A K SARKAR
MS.M CHATTERJEE
MSK KALITA
MRS.U CHAKRABORTY
SC, NF RLY
MS.M PHUKAN

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/187/2021	KANAK CHANDRA DAS Versus PREETOM SAIKIA, IAS AND ANR.	MR. S HAZARIKA	
2	WP(C)/969/2021 FIXED,	PAWAN KUMAR GARG Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
3	WP(C)/2297/2021 FIXED, (PERSONAL APPEARANCE)	MAFIJAN BIBI Versus THE STATE OF ASSAM AND 10 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU SC, SSA
4	WP(C)/2517/2021	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
5	WP(C)/2522/2021	BHAIRAB KUMAR MEDHI AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, SEC. EDU. GA, ASSAM
6	WP(C)/2526/2021	RANJIT BORDOLOI AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. P ADHIKARI G UDDIN MR. A H SARKAR	SC, ELEM. EDU SC, FINANCE
7	WP(C)/2529/2021	DR. HEMANTA KR. CHALIHA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MS. P HANDIQUE	SC, HIGHER EDU
8	WP(C)/2530/2021	KALYANI SIKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MR. S BISWAS MS D DEVI	SC, ELEM. EDU GA, ASSAM SC, SSA
9	WP(C)/2532/2021	NIJARA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU SC, SSA
10	WP(C)/2534/2021	MD. ANOWARUL ISLAM Versus THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
11	WP(C)/2541/2021	M/S SHIVAM PIPE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE AND TAXATION

ORDER (STAY VACATING)

12	I.A.(Civil)/2258/2020 in WP(C)/3206/2020 WITH WP(C)/3206/2020	JESHIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS. RUHUL AMIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY MS. M DAS	MS. M DAS SC, EDU SC, EDU
13	I.A.(Civil)/356/2021 in WP(C)/5663/2020 WITH WP(C)/5663/2020	THE PRINCIPAL, SILAPATHAR COLLEGE Versus DIPIKA BARUAH AND 2 ORS. DIPIKA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR J PAYENG MR. T DOLEY MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, HIGHER EDU MR. K N CHOUDHURY SC, HIGHER EDU
ADMISSION				
14	WP(C)/5323/2014	DR. NIPUN BARUWATI Versus THE STATE OF ASSAM AND 7 ORS	MR.H ROHMAN MR.P D NAIR MR G ALAM	MR.K BORUAH MR.K SINGHA MR.R S MISHRA SC, HIGHER EDUCATION
15	WP(C)/5967/2017	BHABA KANTA MILI and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.D PEGU MR.N ANAND MR. U K BARMAN MR.H ALI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
16	WP(C)/1681/2018	INDRAKALA DEVI Versus THE STATE OF ASSAM AND 6 ORS.	MS. S CHANGKAKOTI MS. P BARMAN MR. J ABEDIN (AMICUS CURIAE)	SC, ELEM. EDU GA, ASSAM MR. G. BAISHYA (SC, ACCOUNTANT GENERAL (A&E) ASSAM) SC, AG (A&E)
17	WP(C)/1915/2019 WITH	MAHINDRA KOUR Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MR. K BORUAH MRS K BORAH MS L SAIKIA	SC, ELEM. EDU MR. D. GOGOI (SC, APSC R-3) MR. G. CHAUDHURY (SC, APSC R-3)
18	WP(C)/4613/2013 CAVT. NO. 09/2/013	DR. MAHINDRA KOUR Versus THE STATE OF ASSAM AND 7 ORS	MR.R HUSSAIN MS D BORGHAIN MS.G SUTRADHAR MR. P GOHAIN MS. K BARUAH MS.S DAS MS. B PHUKAN	SC, APSC MR.J SARMA MR.U K NAIR(R-8) SC, EDU FOR CAVEATOR
19	WP(C)/5531/2019	SANDHYA RANI SINGHA Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI	SC, HIGHER EDU
20	WP(C)/8453/2019	PRASANTA SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR. H BEZBARUA MR. U SARMA MS. P K DEVI	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4))
21	Cont.Cas(C)/313/2020	PRIYANKA PRONAMI MOHAN Versus PREETOM SAIKIA	MR. R SARMA MS. P BARMAN	MR. R MAZUMDAR MR B KAUSHIK
22	Cont.Cas(C)/443/2020	BANDANA DAS AND 3 ORS. Versus SEWALI DEVI SHARMA AND 2 ORS.	MR. U K NAIR MR. N K KALITA	MR. D SAIKIA (R3, R-1) MR. D SAIKIA (R3, R-1) MR S M T CHISTIE (R-1) MR. B CHOUDHURY (R3) MR. N J KHATANIAR MR A CHALIHA
23	WP(C)/545/2020	SUNSHINE INDUSTRIES Versus UNION OF INDIA AND 7 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.

24	WP(C)/876/2020	GOUR PRASAD HAZAM AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.
25	WP(C)/979/2020	TAPAS PUROKITE Versus COMMERCIAL TAX OFFICER AND 3 ORS	MR. A KAKATI	SC, TAXES SC, FINANCE
26	WP(C)/1766/2020	RANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU. MR. T C CHUTIA, SC, AHSEC (R-2,3) MS. N PHUKAN, SC, EDU (SEC.) DEPTT (R-1)
27	WP(C)/2666/2020	BOLU RAM NATH Versus THE STATE OF ASSAM AND 5 ORS	S R A NASER MR. P D NAIR MR G ALAM MR H ROHMAN	MR. B GOGOI SR. GA, ASSAM SC, EDU SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1357/2020 in WP(C)/2666/2020	ANIL PHUKON Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI	MR. P D NAIR MR G ALAM MR H ROHMAN
28	WP(C)/3859/2020	BHABANI DAS Versus THE STATE OF ASSAM AND	MR H TALUKDAR MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	WP(C)/4247/2020	DR. DIBYAJYOTI LIKHARU AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. R SARMA MS. P BARMAN	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2122/2020 in WP(C)/4021/2020	DHANJIT BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2135/2020 in WP(C)/4021/2020	DHANJIT BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
31	WP(C)/4977/2020 B/O	ARATI GOALA Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
32	WP(C)/5015/2020	ISLAM UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU.
33	WP(C)/5192/2020	DILIP BORAH Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. P J SAIKIA MS. M KECHII MR. P BORDOLOI	SC, AAU
34	WP(C)/5469/2020 APPLICATION	NASHIR UDDIN AHMED AND 30 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
35	WP(C)/909/2021	BIBHU SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE
36	WP(C)/972/2021	MOHENDRA KUMAR SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE

ORDERS

37	Cont.Cas(C)/631/2019 B/O	DILIP KUMAR DAS Versus PRITAM SAIKIA AND 3 ORS.	MR. D SAIKIA MR. I ALAM MR. T SK	MR. D MOZUMDER MR S M T CHISTIE MR. S P BHATTACHARJEE (R2) MR. S P BHATTACHARJEE (R2) MR. S P BHATTACHARJEE (R2) MR. S BISWAS MS. N M SARMA
38	Cont.Cas(C)/110/2020	DILIP KUMAR DEB Versus PRITAM SAIKIA, I.A.S.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MS. N PHUKAN MR. A PHUKAN
39	Cont.Cas(C)/316/2020	BISWAJIT CHAKRABORTY Versus PREETAM SAIKIA AND ANR.	MR. A DEKA	MR. D SAIKIA MR. K P PATHAK
40	Cont.Cas(C)/423/2020	BEGUM DELUWRA KHANAM Versus ABDUL AWAL SAHAB AND 2 ORS.	MR E AHMED	MR. J AHMED (R1) MR. J AHMED (R1) MR. K GOGOI MS A HUSSAIN (R-2) MS A HUSSAIN (R-2) MR. Z RAHMAN (R1)
41	WP(C)/1047/2020	MAYUR KASHYAP DUTTA Versus THE UNION OF INDIA AND 3 ORS.	MR. U K BARMAN MR H ALI MR. M MALAKAR	ASSTT.S.G.I. SC, CBSE
42	WP(C)/2227/2020	ROHUL AMIN Versus THE STATE OF ASSAM AND 8 ORS	MS. K JAIN	SC, ELEM. EDU
43	WP(C)/2277/2020	LIZA SONOWAL Versus THE UNION OF INDIA AND 5 ORS	MR. M A ISLAM MR B GOGOI	ASSTT.S.G.I.
44	WP(C)/2901/2020	RAHIMA SIDDIKA Versus THE STATE OF ASSAM AND 6 ORS	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
45	WP(C)/3112/2020	MUNINDRA KUMAR PATHAK Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BARMAN	SC, SEC. EDU. MR. P K DAS (R-5, 6)

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2309/2021 FIXED	KHADIZA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS. A BHUYAN MR D KALITA	GA, ASSAM
2	WP(C)/2521/2021	KUMARJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A B T HAQUE MR Z I CHOUDHURY	GA, ASSAM SC, REVENUE
3	WP(C)/2536/2021	KING SANGMA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
4	WP(C)/2542/2021	PRONAY NATH AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N H LASKAR MR. T A CHOUDHURY MS A GAYARI	SC, APDCL
ADMISSION				
5	WP(C)/4224/2018 (P/H), FIXED	GANESH CHANDRA PATHAK Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, AG SC, TRANSPORT MR. C BARUAH
6	WITH WP(C)/3952/2017	PADUM BAHADUR LAMA and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	GA, ASSAM
7	WP(C)/62/2012 FIXED	MANOJ KUMAR DUTTA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MS.S BARUAH ASSTT.S.G.I.
8	WP(C)/1379/2017 FIXED	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	SC, SEBA
9	WP(C)/2857/2020 FIXED	RUYAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 136 ORS	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA	GA, ASSAM
10	WITH WP(C)/2632/2020	HEMANTA KR. PATGIRI AND 9 ORS. Versus THE STATE OF ASSAM AND 136 ORS.	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM

11	WITH WP(C)/2765/2020	GIASUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. C CHOWDHURY MRS. A GAYAN MR I AHMED MD M RAHMAN MR B DEKA	GA, ASSAM
12	WITH WP(C)/2913/2020	HOREN CHANDRA BORA AND 9 ORS Versus THE STATE OF ASSAM AND 136 ORS	MR. A GOYAL MR. J P MORE MR A CHOUDHURY	GA, ASSAM
13	WP(C)/1116/2021 FIXED	JOY PRAKASH MACHAHARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH	SC, PWD SC, BTC
14	WITH WP(C)/1568/2021	PRASHNA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH	SC, PWD
ORDERS				
15	I.A.(Civil)/2255/2020 FIXED in Cont.Cas(C)/24/2020 WITH Cont.Cas(C)/24/2020	BARSHA DEVI @ BARASA DEVI Versus JISHNU BARUA AND ANR. BARSHA DEVI @ BARASA DEVI Versus KUMAR SANJAY KRISHNA	MS. S KANUNGOE MS. J CHETTRY MS. S KANUNGOE MS. J CHETTRY	MR. D NATH ADDL. SR. GA, ASSAM
HEARING				
16	WP(C)/2775/2013	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. and 3 ORS.	MR.R ISLAM MR.U K NAIR MR. N ISLAM MR. B SARMA	SC, I O C
17	WP(C)/6352/2013 FIXED	VIJAY KUMAR KEKDAS LAHWATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MR.S K SINGHA MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRS SHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
18	WP(C)/7551/2013 FIXED	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRS A CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
19	WP(C)/5147/2014 FIXED	KULADHAR KALITA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR. B SARMA MR.M P SARMA	GA, ASSAM MR.B GOGOI(R-2) MRS A VERMA SC, FINANCE DEPTT.
20	WITH WP(C)/282/2021	PARTHA SARATHI DEB AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S. DUTTA MR D K BHATTACHARYYA	SR. GA, ASSAM SC, FINANCE DEPTT.
21	WP(C)/5337/2014 FIXED	REGT.NO.101287162 GORDHAN LAL PALIWAL and 10 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH MS.R DUTTA	MR.S SARMA ASSTT.S.G.I. SR. CGC
	WITH I.A.(Civil)/1907/2017 in WP(C)/5337/2014	THE UNION OF INDIA Versus REGT.NO.101287162 GORDHAN LAL PALIWAL and 12 ORS.	MR.S SARMA ASSTT.S.G.I. SR. CGC	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH MS.R DUTTA
	WITH I.A.(Civil)/2207/2020 in WP(C)/5337/2014	REGT. NO. 101287162 GORDHAN LAL PALIWAL AND 7 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR S SARMA C.G.C.

	WITH I.A.(Civil)/306/2021 in WP(C)/5337/2014	REGT.NO.101287162 GORDHAN LAL PALIWAL and 3 ORS. Versus THE UNION OF INDIA and 2 ORS	MR. R MAZUMDAR MR.H BEZBARUAH	C.G.C. MR.S SARMA
22	WP(C)/6603/2014 FIXED	GS-162973N SRI BRIJ BHUWAN RAM and 147 ORS Versus THE UNION OF INDIA and 5 ORS	MR. I H SAIKIA MS. S KANUNGOE MR.D BORAH MR. K KALITA MR. M R CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.
23	WP(C)/989/2018 FIXED	ASHIM DEB AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. S S ROY SC, PWD
24	W.P.(CrI.)/13/2019 FIXED	DR. HITESH BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
25	W.P.(CrI.)/14/2019 FIXED	DR. MIHIR KUMAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
26	W.P.(CrI.)/15/2019 FIXED	DHARANI DHAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021



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[For Thursday,8th April 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV AND I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/749/2021 FIXED	APURBA BALLAV GOSWAMI Versus THE DIRECTOR GENERAL OF POLICE, ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM
2	WP(C)/892/2021 FIXED	RAMKRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/931/2021 FIXED	KISHUR KONWAR Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. M MORE MR. P K SHARMA	SC, WATER RESOURCE
4	WP(C)/1784/2021 FIXED	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 14 ORS	MR. P N SHARMA MS. J BAISHYA MR B KALITA MS S P CHETRY	SC, PNRD GA, ASSAM
5	WP(C)/1869/2021 FIXED	SHYAMAL MANDAL AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	SC, PNRD
6	WP(C)/2075/2021 FIXED	MADHAIYAN PERIYASAMY Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA MRS. P GOSWAMI	GA, ASSAM
7	WP(C)/2357/2021 FIXED	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GARODIA MR D SARMA	SC, HEALTH
8	WP(C)/2514/2021	EAST INDIA SUPPLY CENTRE Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA MS K PHUKAN MS A BHUYAN	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
9	WP(C)/2516/2021	RAGHU RANJAN BEPARI AND 2 ORS Versus THE STATE OF ASSAM AND 31 ORS	MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR	GA, ASSAM
10	WP(C)/2533/2021	BASUDEV SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR B CHOUDHURY MS. N SHYAMAL MR N K PHUKAN	SC, TRANSPORT
11	WP(C)/2538/2021	ABDUS SAMAD Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP GA, ASSAM
12	WP(C)/2540/2021	MAMINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MD H R AHMED MR J ISLAM	SC, PNRD GA, ASSAM

ADMISSION

13	WP(C)/4705/2015 FIXED	SMTI. MANJU BARDIA Versus THE UNION OF INDIA and 4 ORS	MR.G N SAHEWALLA MS.J BORUAH MR.A CHETIA MD.ASLAM	MR.P K ROY(R-2 to 5) C.G.C. MR.S K CHAKRABORTY(R-2 to 5) MR.H GUPTA(R-1TO5) MS.A CHAKRABORTY(R-2 to 5) ASSTT.S.G.I.(R1)
14	WP(C)/1132/2017 FIXED	ABDUL KADIR Versus THE STATE OF ASSAM and 2 ORS.	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM
15	WP(C)/7625/2018 FIXED	MAMTA DEVI PUGALIA AND 8 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 12 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	MR. P J PHUKAN (SC, POLLUTION CONTROL BOARD, R-7 &8) MR. S C KEYAL (ASSTT. SOLICITOR GEN. OF INDIA, R-9 & 10) MR. S K KEJRIWAL (R11) MS. S KEJRIWAL (R12, R13) MRS. D DAS BARMAN (GA, ASSAM, R-5 & 6) MR H SARMA (SC, GMC, R- 1 & 2) MS. S KHOUND (R-3 & 4) SC, G M D A
16	WP(C)/8188/2018 FIXED	JONALI PATOWARY @ JONALI BARUAH Versus THE INDIAN OIL CORPORATION AND 4 ORS.	MR. M K BORAH	MR. M K CHOUDHURY SC, I O C
17	WP(C)/4644/2019 FIXED	SANTI BALA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, REVENUE
18	WP(C)/8669/2019 FIXED	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MS. L BORGHAIN MRS. P GOSWAMI MRS. NIRUPAMA SAIKIA	MR. M K CHOUDHURY SC, I O C
WITH				
19	WP(C)/5787/2019	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	MR K BHUYAN SC, I O C
20	WP(C)/219/2020 FIXED	M/S DRISHTI ENTERPRISE Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR R SINGHA MR. M P SARMA	GA, ASSAM MR. S SARMA MR. T K BHUYAN MR B GOGOI MR. A GAUTAM SC, PWD
21	WP(C)/405/2020 FIXED	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA	ASSTT.S.G.I. SC, F C I
22	WP(C)/520/2020 FIXED	DILIP BOTHRA Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
23	WP(C)/5038/2020 FIXED	SUJIT KUMAR DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R BAISHYA	MR. P N GOSWAMI (R5) MR. S ROY MR. M H LASKAR MS. A AHMED (R5) MR M HOSSAIN SC, WATER RESOURCE
24	WP(C)/5398/2020	MONOWAR HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	MR. A WAHAB MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NF RLY

25	WP(C)/5518/2020 FIXED	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
26	WP(C)/1242/2021 FIXED	M/S YASHNAND ENGINEERS AND CONTRACTORS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, PWD
27	WP(C)/1974/2021 FIXED	JORHAT GALA KIRANA MERCHANT ASSOCIATION Versus THE GENERAL MANAGER AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	GA, ASSAM SC, F C I SC, RAILWAY
ORDERS				
28	WP(C)/2581/2016	PRABHAT RAJKHOWA Versus THE HOUSING and URBAN DEV. CORPN. LTD. HUDCO and ANR.	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	MR. C GOSWAMI
29	WP(C)/239/2021 FIXED	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD GA, ASSAM MR. M AHMED (R7, R8, R10-R14) MD I H LASKAR (R7, R8, R10-R14)
30	I.A.(Civil)/301/2021 B/O in WP(C)/2321/2014 WITH WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED	SC, REVENUE SC, G M D A
		PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A
HEARING				
31	WP(C)/6843/2013	SONAPUR NEWMARKET KHUDRA BYABASAI SANTHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MRS.S D SAIKIA MS.H SARMA MR.L SOREN	GA, ASSAM MR.N ZAMAN(R-5) MRS.V L SINGH MR.A R MEDHI MR.A GANGULY(R-5) MS.T ROY MR.A BORA(R-5) SC, REVENUE
32	WP(C)/6790/2014	PACIFIC INSTITUTE OF TECHNOLOGY and MANAGEMENT Versus THE STATE OF ASSAM AND 3 ORS	MS.M BORAH MR.A GOGOI MR.B B BORAH MR.R A CHOUDHURY	GA, ASSAM MR.K K DEY(R-4) MRV K BAROOAH(R-4) MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021

7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,8th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./825/2021 FIXED	RUPAM DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S KHANIKAR MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./861/2021	BITTU MALAKAR @ BISHMA MALAKAR Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
3	Bail Appln./863/2021	SMTI. NAMITA KHARIGAPSA @ KUMITA KHARIGAPSA Versus THE STATE OF ASSAM	MR. S BOIRAGI	PP, ASSAM
4	Bail Appln./867/2021	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	Bail Appln./870/2021	TINKU BHUSAN NATH Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
6	Bail Appln./871/2021	PINTU GOWALA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
<u>MOTION</u>				
7	Crl.Pet./111/2021 FIXED	PHATIK DOLEY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
8	Crl.Pet./186/2021 FIXED	PROMOD CHANDRA SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. A K BHUYAN MR A V SINGH MR P R BORA MR W R MEDHI	SC, CBI
9	Crl.Pet./254/2021	SUMAN DAS Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
10	Crl.Pet./256/2021	MD. REZZAK ALI @ RAZZAK ALI Versus THE STATE OF ASSAM AND ANR	S I AKAND	PP, ASSAM
11	Crl.Pet./257/2021	DR BADAN CHANDRA KRO AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	PP, ASSAM

12	Crl.Pet./258/2021	BIMAL MUCHAHARI @ BIMAL MOCHAHARY Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
13	Crl.Pet./259/2021	NAKUL DEB NATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR SK S HOSSAIN B ALI SK	PP, ASSAM
14	Crl.Pet./260/2021	BINOD KONWAR Versus THE STATE OF ASSAM AND ANR	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
15	Crl.Pet./261/2021	SANTI RANJAN DUTTA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR B S DEKA	PP, ASSAM
16	Crl.Pet./262/2021	PRASHANT CHOUDHARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. D K BAIDYA	PP, ASSAM
17	Crl.Pet./263/2021	MOLOY KANTI BHATTACHARJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM
18	AB/806/2021	MEHDI ALAM Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
19	AB/1068/2021 FIXED	PRASANTA SARMAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	AB/1085/2021	SOURAV KUMAR RAY AND 2 ORS Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
21	AB/1094/2021	SAMIL AHMED CHOUDHRY @ MD SAMIL AHMED AND 2 ORS Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR P BORAH	PP, ASSAM
22	AB/1095/2021	SABIDUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
23	AB/1096/2021	JJARUL HOQUE Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
24	AB/1097/2021	MD. FAJAR ALI ALIAS FAJOR HAQUE Versus THE STATE OF ASSAM	MR H BURAGOHAIN MR. B J MUKHERJEE	PP, ASSAM
25	AB/1098/2021	MADHUYA GOGOI Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
26	AB/1103/2021	RATUL DAS Versus THE STATE OF ASSAM	MD M RAHMAN MR B DEKA	PP, ASSAM
27	AB/1105/2021	SANJIB DEY @ SANDIP RANJAN DEY AND 2 ORS Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. A J SARMA MR. P D NAIR MR G ALAM MR. D NAG	PP, ASSAM
BAIL HEARING (BA)				
28	Bail Appln./432/2021 FIXED	LALITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A S AHMED	PP, ASSAM
29	Bail Appln./597/2021 FIXED	AIJUL ISLAM @ AIJUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MRS. S ISLAM MS L RAHMAN	PP, ASSAM

30	Bail Appln./679/2021 FIXED	MOINUL HAQUE Versus THE STATE OF ASSAM	MR D TALUKDAR MR. J PAUL MR. A PAUL MR. K MOHAMMED	PP, ASSAM
31	Bail Appln./729/2021 FIXED	MD. ABIJUL ALI AND ANR Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
32	Bail Appln./730/2021 FIXED	MODARAK HUSSAIN @ MOBARAK HUSSAIN @ MUBARAKA HUSSAIN Versus THE STATE OF ASSAM	S I AKAND MR. M A MONDAL	PP, ASSAM
33	Bail Appln./731/2021 FIXED	MODARAK HUSSAIN @ MOBARAK HUSSAIN @ MUBARAKA HUSSAIN Versus THE STATE OF ASSAM	S I AKAND MR. M A MONDAL	PP, ASSAM
34	Bail Appln./753/2021 FIXED	HIMANKHU BURAGOHAIN Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
35	Bail Appln./765/2021 FIXED	BIJOY RAY Versus THE STATE OF ASSAM	MR. P DEKA MR. A PHUKAN MR R HOQUE MR A DAS	PP, ASSAM
36	Bail Appln./799/2021 FIXED	CHANDAN RAJBONGSHI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
37	Bail Appln./824/2021 FIXED	UTPAL DUTTA Versus THE STATE OF ASSAM	MR M RANA MR. J SAIKIA	PP, ASSAM
38	Bail Appln./854/2021 FIXED	MRIDUL MARAK @ MRIDUL ALI Versus THE STATE OF ASSAM	MR. A ROY MR A RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
39	AB/2998/2020 FIXED	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
40	AB/3564/2020 FIXED	BITUL BORAH Versus THE STATE OF ASSAM	MR. R CHETRI MR. N BARMAN MS P RABHA	PP, ASSAM
41	AB/3844/2020 FIXED	MOFIDUL ISLAM @ MOHIDUL ISLAM @ MOFIDUL Versus THE STATE OF ASSAM AND ANR.	MS. M MALLIK MR. B HUSSAIN	PP, ASSAM
42	AB/3855/2020 FIXED	MAJNUR ALI Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
43	AB/139/2021 FIXED	JUGAMI BORO AND 4 ORS Versus THE STATE OF ASSAM	MR. P K DAS MR. M BARUAH	PP, ASSAM
44	AB/218/2021 FIXED	REZAUL HOQUE KHAN Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
45	AB/329/2021 FIXED	ANARUL ISLAM Versus THE STATE OF ASSAM	MR. M BERIA MR. K CHOUDHURY	PP, ASSAM
46	AB/340/2021 FIXED	AJIBAR RAHMAN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
47	AB/494/2021 FIXED	AHAD ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
48	AB/508/2021 FIXED	GUNAJIT MEDHI Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	PP, ASSAM

49	AB/511/2021 FIXED	DR AVISHRANT GOGOI AND ANR Versus THE STATE OF ASSAM	MR. R DE MR. S K SINGHA	PP, ASSAM
50	AB/587/2021 FIXED	DIJU HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
	WITH			
51	AB/584/2021	MANIK CHANDRA HAZARIKA @ MANIK HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
	WITH			
52	AB/616/2021	RIPAN HAZARIKA @ KANBHAI HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
53	AB/591/2021 FIXED	ABDUL MAZID SHEIKH Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
54	AB/673/2021 FIXED	FARIDA BIBI AND 2 ORS Versus THE STATE OF ASSAM	MR. M A MONDAL	PP, ASSAM
55	AB/684/2021 FIXED	MD TAHER ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
56	AB/695/2021 FIXED	ASHIQUR RAHMAN Versus THE STATE OF ASSAM	MR. B RAHMAN	PP, ASSAM
57	AB/757/2021 FIXED	EUSOB ALI KHAN @ ESOP KHAN AND ANR Versus THE STATE OF ASSAM	MS S R MAZARBHUIYA MS A ZAHAN S I AKAND MR. M A MONDAL	PP, ASSAM
	WITH			
58	Bail Appln./640/2021	HAREJ ALI KHAN @ HAREJ KHAN Versus THE STATE OF ASSAM	MS S R MAZARBHUIYA S I AKAND MR. M A MONDAL	PP, ASSAM
59	AB/776/2021 FIXED	SALIM AHMED @ SALIM UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
60	AB/812/2021 FIXED	SAHA ALOM @ SHAH ALOM Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
61	AB/822/2021 FIXED	SUFIYAN ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS. T. PAIT	PP, ASSAM
62	AB/833/2021 FIXED	ARNAB BAIRAGI Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR H BARUAH	PP, ASSAM
63	AB/834/2021 FIXED	HARIBADAN PASHI AND 2 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
64	AB/896/2021 FIXED	BHABENDRA DAS @ BHABEN DAS AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
65	AB/907/2021 FIXED	ALKESH MOLLAH Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
66	AB/911/2021 FIXED	PRADIP MALI Versus THE STATE OF ASSAM	MR B CHANDA MR. S CHAKRABARTY	PP, ASSAM
67	AB/922/2021 FIXED	ABDUL JALIL Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

68	AB/940/2021 FIXED	AHIJUL ALI @ RAHIJUL MIYA Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	PP, ASSAM
69	AB/965/2021 FIXED	HABIJA BEGUM Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM

ORDERS

70	I.A.(Civil)/3686/2018 FIXED in MACApp./908/2018	MR BIREN CHANGMAI Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MR T TASHI MS. Y S PHOM MR. M BORAH	MR. K K BHATTA (R1) MS. R DEVI (R1)
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WITH MACApp./908/2018	MR BIREN CHANGMAI Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MR T TASHI MS. Y S PHOM MR. M BORAH	MR. K K BHATTA (R1) MS. R DEVI (R1)
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WITH I.A.(Civil)/3895/2018 in MACApp./908/2018	BIREN CHANGMAI Versus NEW INDIA ASSURANCE COMPANY LTD. AND 3 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND
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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,8th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./829/2021 FIXED	SAMEER ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
2	Bail Appln./860/2021	SANATAN DEKA Versus THE STATE OF ASSAM	MR. D K DAS MS. M HANDIQUE MR. P P MEDHI	PP, ASSAM
3	Bail Appln./862/2021	MAZIBUR RAHMAN MANDAL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
4	Bail Appln./866/2021	RAFIKUL ISLAM @ RAFIQU L ISLAM Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
<u>MOTION</u>				
5	AB/986/2021 AB 117/2021(D/O), FIXED	ROHIT KHAN Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
6	AB/1100/2021	GANESH CH RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A KUMARI MS F INTAZ	PP, ASSAM
7	AB/1101/2021	MD. JIYARUL ISLAM @ JIARUL HOQUE Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
8	AB/1102/2021	MOTIOR MIRDHA @ MOTIOR MERDA AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>ORDER NO STEPS</u>				
9	CrI.A./184/2014 WITH OFFICE NOTE, LCR 5 FILES, FIXED	MUSSTT. SUFIA KHATUN Versus STATE OF ASSAM and ANR.	MR.D CHAKRABORTY	PP, ASSAM
<u>PENSION MATTERS</u>				
10	WP(C)/1107/2015 FIXED	WELFARE ASSOCIATION OF RETIRED ONGCIANS and ANR Versus THE UNION OF INDIA and 2 ORS	MR. L N DIHINGIA MS. R GOGOI MR.A BORGHAIN MR.S BORTHAKUR	MR.G N SAHEWALLA(R- 2&3) MR.S C KEYAL MS..N K DEVI(R-2&3) MR.N A SINGHR-2and3 ASSTT.S.G.I.
<u>ADMISSION</u>				

11	Crl.Pet./1164/2018 WITH LCR 2 FILES, FIXED	DHIRESWAR BARUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H BARUAH MR. N K DEKA	MR. K K GOSWAMI PP, ASSAM
12	Tr.P.(Crl.)/9/2020 FIXED	ARUP PAUL AND 3 ORS. Versus SMT. PRATIVA PAUL	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	MR. P J SAIKIA MS D DUTTA
13	Crl.Pet./343/2020 WITH LCR 2 FILES, B/O	NADIM ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR B SINHA (R-2 & 3) PP, ASSAM
14	Crl.Pet./19/2021 FIXED	RAJESH CHANDRABHANJI KINGRANI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SHARMA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
15	Crl.Pet./115/2021 FIXED	IDRIS ALI OHEB AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR A RAHMAN MRS. A AHMED MR. M A CHOUDHURY	MR. S BORTHAKUR (R-2) MR. A DEKA (R-2) PP, ASSAM

BAIL HEARING (BA)

16	Bail Appln./408/2021 (SCANNED COPY OF CASE RECORD), FIXED	SRI CHANDRA VIR Versus THE UNION OF INDIA	MR. S D PURKAYASTHA MR P KATAKI MR S P DAS MR. N DAS	SC, NCB
17	Bail Appln./437/2021 (SCANNED COPY OF C.D.), FIXED	MD. IKRAM ALI AND ANR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
18	Bail Appln./553/2021 FIXED	RAJEEV UPADHYAY Versus THE UNION OF INDIA	M M RAHMAN	SC, NCB
19	Bail Appln./613/2021 FIXED	RAJU DAS @ SUBURUDDIN @ ABDUL SUKUR Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
20	Bail Appln./697/2021 WITH SCANNED COPY OF C.D., FIXED	PRADEEP KUMAR Versus THE STATE OF ASSAM	MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	PP, ASSAM
21	Bail Appln./707/2021 FIXED	AJIR UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
22	Bail Appln./810/2021 FIXED	BISHWADIP SAIKIA AND ANR. Versus THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. K BORUAH MR. M ALOM	SC, DRI
WITH				
23	Bail Appln./721/2021	JOYDEEP BHATTACHARJEE Versus THE DIRECTORATE OF REVENUE INTELLIGENCE	MS. S G BARUAH MS P BORUAH MR. B BORGHAIN	SC, DRI

BAIL HEARING

24	AB/109/2021 FIXED	HILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
25	AB/247/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
26	AB/691/2021 FIXED	PRYA KUMAR NATH Versus THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED MR. P J MEDHI	PP, ASSAM
27	AB/766/2021 FIXED	PURNIMA SRIBASTAB Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

28	AB/774/2021 WITH SCANNED COPY OF C.D., FIXED	FAJLUL KARIM AND ANR Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
29	AB/802/2021 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. S U AHMED MR M I NEOG	PP, ASSAM
30	AB/842/2021 FIXED	MD. KAJIMUDDIN SK AND ANR. Versus STATE OF ASSAM	M M ZAMAN MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
31	AB/858/2021 FIXED	SWAPNIL BORUAH AND ANR Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
32	AB/875/2021 FIXED	MINTU DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P BORA MR. S ISLAM MR A HAWARI	PP, ASSAM
33	AB/886/2021 FIXED	MAHIBUL HOQUE Versus THE STATE OF ASSAM	MR. F A HASSAN	PP, ASSAM
34	AB/895/2021 FIXED	MAKIBUL HASAN @ MAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
35	AB/947/2021 FIXED	PRADIP PRASAD Versus THE STATE OF ASSAM	MR. R SARMA MR. B TALUKDAR	PP, ASSAM
ORDERS				
36	CRL.A(J)/113/2018 WITH OFFICE NOTE, LCR 5 FILES, FIXED	RATAN BHUYAN Versus THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM
37	CrI.L.P./128/2018 WITH OFFICE NOTE, FIXED in CrI.A./307149/2017 WITH CrI.A./307149/2017 (Filing Number) WITH I.A.(CrI.)/788/2018	CENTRAL BUREAU OF INVESTIGATION, Versus MR. R.U. BARLASKAR AND 3 ORS CENTRAL BUREAU OF INVESTIGATION Versus MR R.U. BARLASKAR and 3 ORS CENTRAL BUREAU OF INVESTIGATION, Versus MR. R.U. BARLASKAR AND 3 ORS	MR. S C KEYAL MR. S C KEYAL	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA
38	CrI.Pet./469/2018 B/O	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
39	CrI.Pet./834/2018 FIXED	PRABHATI SANGMA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H DEKA MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	PP, ASSAM
40	I.A.(CrI.)/64/2019 WITH LCR 4 FILES, FIXED in CrI.A./27/2019 WITH CrI.A./27/2019	SRI HIRAMBA BARUAH @ HIRAMBAR BARUAH AND 3 ORS Versus STATE OF ASSAM AND ANR SRI HIRAMBA BARUAH @ HIRAMBAR BARUAH AND 3 ORS Versus STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM PP, ASSAM
41	CrI.A./145/2019 WITH OFFICE NOTE, FIXED	CHOLA MANDALAM INVESTMENTS AND FINANCE CO. LTD AND ANR Versus STATE OF ASSAM AND ANR	MR. R DE MR. P NEOG	MR S DAS(R-2) MR. K GOSWAMI(R-2) MR. A KALITA(R-2) PP, ASSAM MR. A BORGHAIN(R-2)
42	CrI.A./149/2019 WITH OFFICE NOTE, LCR 2 FILES, FIXED	GUPTA HARDWARE PRIVATE LIMITED Versus PRATIK INFRACON PRIVATE LTD AND ANR	MS. N MODI MR. C S RAY MR. S SENGUPTA MS. P BORGHAIN	

43	Crl.A./225/2019 WITH OFFICE NOTE, LCR 6 FILES, FIXED	ISLAM UDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. I H BARBHUIYA MS R RAJKHOWA PP, ASSAM
44	Crl.A./227/2019 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/301/2020 in Crl.A./227/2019	SRI BHUPEN BORO Versus THE STATE OF ASSAM and ANR BHUPEN BORO Versus THE STATE OF ASSAM AND ANR.	MR. S HAZARIKA MR A CHOUDHURY MR N J DAS MR. P K DAS MR R ALI	PP, ASSAM
45	Crl.Pet./535/2019 FIXED	KHURSHID ALAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR. H N ISLAM	MR. N J GOGOI (LEGAL AID COUNSEL) PP, ASSAM
46	Crl.Pet./1319/2019 FIXED	MS. MANASHI PATHAK AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	PP, ASSAM
47	Crl.L.P./16/2020 WITH OFFICE NOTE, FIXED in Crl.A./1030/2020 WITH Crl.A./1030/2020 (Filing Number)	M/S TECHNOMECH CONSORTIUM Versus MS/ BEE KAY ENTERPRISE AND ANR M/S TECHNOMECH CONSORTIUM Versus M/S BEE KAY ENTERPRISE AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR. P CHAKRABORTY MS. A DAS MS. K KHAN
48	Tr.P.(Crl.)/11/2021 FIXED	SMTI. DIPA DAS Versus GOPAL DAS	MR. S GOGOI	
49	Tr.P.(Crl.)/12/2021 FIXED	NIRAJ PAREEK Versus SMTI. NISHA SHARMA	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
50	Tr.P.(Crl.)/13/2021 FIXED	SMTI. PADUMI DAS Versus DIPAK DAS	MS. R BARUAH MS. P DEVI	
51	I.A.(Crl.)/57/2021 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./27/2021 WITH Crl.A./27/2021	NURUL HAQUE Versus THE STATE OF ASSAM AND ANR. NURUL HAQUE Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM PP, ASSAM
52	Crl.Pet./152/2021 FIXED	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	PP, ASSAM
53	Crl.Pet./153/2021 FIXED	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	PP, ASSAM
54	Crl.Pet./154/2021 FIXED	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	PP, ASSAM
55	Crl.Pet./156/2021 FIXED	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	PP, ASSAM
56	Crl.Pet./157/2021 FIXED	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	PP, ASSAM
57	Crl.Pet./169/2021 FIXED	ASHRAF HUSSAIN KHAN AND 3 ORS Versus SHAMIMA AKTAR	MR. T J MAHANTA MR. R ALI MR. H A AHMED MR A S SK	
58	Crl.Pet./171/2021 WITH LCR 1 FILE, FIXED	BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM

59	Crl.Pet./192/2021 FIXED	THE UNION OF INDIA Versus THE STATE OF ASSAM AND 2 ORS	DR. B N GOGOI	PP, ASSAM
HEARING				
60	Crl.A./152/2012 WITH LCR 24 FILES, FIXED	PUJAN CHOUDHURY Versus THE STATE OF ASSAM	MR.S C BISWAS MR.H RAHMAN MR. E AHMED MR.L R MAZUMDER	MR.P N GOSWAMI PP, ASSAM SC, CBI
61	Crl.A./221/2013 WITH LCR 3 FILES, FIXED	BIREN BORAH Versus THE STATE OF ASSAM,	MR.P J SAIKIA MS.M KECHII MR.R S MISHRA	PP, ASSAM
62	CRL.A(J)/39/2017 WITH LCR 6 FILES, FIXED	BHADRESWAR CHUTIA Versus THE STATE OF ASSAM	MR.A AHMED AMICUS CURIAE	PP, ASSAM
63	Crl.Pet./55/2020 AB 1275/2020(D/O), B/O	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR S S TALUKDAR (Amicus Curiae)	GA, ASSAM MR. R SHARMA R SARMAH MR H K NATH MR J BORAH MR. P PHUKAN
WITH				
	I.A.(Crl.)/61/2020 in Crl.Pet./55/2020	LEENA DOLEY Versus GAURAV UPADHYAY AND 4 ORS	R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MS. M BHATTACHARJEE MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,8th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3461/2016 FIXED	BUBUL KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR.B RAMCHIARY MR.A BORO MS.C TALUKDAR	SC, WATER RESOURCE SC, FINANCE
2	WP(C)/4848/2017 WITH WP(C) 2271/20 (D/O), FIXED	JC-361505L NAIB SUBEDAR/CLERK GIASUDDIN AHMED Versus THE UNION OF INDIA and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MR.K B JOTDER	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
3	WP(C)/8919/2019 FIXED	SUMAN DEY Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	MR P K KALITA MR. K R BOROOAH SC, PNB
4	WP(C)/9560/2019 B/O	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT
5	WP(C)/3905/2020 B/O	MRINAL CHANDRA DAS Versus THE STATE BANK OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR H BURAGOHAIN MR S S SHARMA MR. K N CHOUDHURY (R-1,2,3,4) MS A BEGUM (R-1,2,3,4) MR. D J DAS (R-1,2,3,4)
6	WP(C)/5034/2020 FIXED	ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	SC, PNRD SC, FINANCE
7	WP(C)/5421/2020 CAVT. NO.07092/020, FIXED CAVT 709/20	SOMA NATH Versus THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. A Y CHOUDHURY MR. T A CHOUDHURY FOR CAVEATOR SC, REVENUE
8	WITH WP(C)/4949/2020 CAVT. NO. 07092/020,	ANUPOM SARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. A Y CHOUDHURY, FOR CAVEATOR MR. N H LASKAR MR. T A CHOUDHURY (R 5-11) SC, REVENUE
BAIL HEARING				
9	AB/3805/2020 FIXED	MAZIDA AHMED @ MAZEDA KHATUN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A T SARKAR MISS. R R KAKATI MS. R RAHMAN	PP, ASSAM

ORDERS

10	WP(C)/5401/2018 B/O	PRATAP CHOWDHURY Versus THE STATE OF ASSAM AND 5 ORS	MS C MEDHI MR. S NATH MR R DHAR MR. S N DEV NATH	GA, ASSAM
HEARING				
11	WP(C)/381/2014 (P/H),FIXED	BIRENDRA NATH BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS. S SAIKIA	GA, ASSAM MR.D P BORAH SC, PWD
12	WP(C)/6896/2010 B/O	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D DEKA MR.A KUMAR	C.G.C. MR.M PHUKAN(R-1 to 5) ASSTT.S.G.I.
13	WP(C)/4338/2011 FIXED	PABINDRA CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR.A TALUKDAR MR.M K MISRA MR.M CHOUDHURY MR. M MAHANTA MR.A GOGOI L SANGTAM	GA, ASSAM
14	WP(C)/1471/2013	NAREN GOGOI Versus THE UNION OF INDIA and 3 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MR.S P CHOUDHURY MR.J M A CHOUDHURY ASSTT.S.G.I.
	WITH I.A.(Civil)/290/2021 in WP(C)/1471/2013	NAREN GOGOI Versus THE UNION OF INDIA AND 3 ORS.	MR H BEZBARUA	MR. S P CHOUDHURY
15	WP(C)/4608/2013	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION Versus CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.
16	WP(C)/4531/2014	MD. ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.A SAHAD MD.M U AHMED MR.S F CHISTIE	GA, ASSAM MR. M MAHANTA (R2, R3) MR.A GOGOI MR.M CHOUDHURY MR. P K MUNIR (R2, R3) MR.I F ALI
17	WP(C)/5008/2014 FIXED	SURESH PRASAD SINGH Versus THE UNION OF INDIA and 2 ORS	MR.P PATHAK MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH MS.J SAIKIA	ASSTT.S.G.I.
18	WP(C)/7957/2015 FIXED	SMTI JURI PATHAK Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	ASSTT.S.G.I.
19	WP(C)/2785/2018	ATUL KUMAR DAS @ ATUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. U K DAS MS. B D SARMAH	GA, ASSAM MR P NAYAK (SC, SAD)
20	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. M MAHANTA (P1) MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
21	WITH WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 08/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - IV AND I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/617/2020 (P/H), FIXED	SAURAV JYOTI PARASOR AND 131 Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC SC, PWD
WITH				
2	WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P-1,38,94,195) MR. B PRASAD (P-1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P-1,38,94,195)	SC, APSC MR D SAIKIA SC, PWD
3	WP(C)/2440/2014 FIXED	JAGADISH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. P D CHOUDHURY MR. K K GOSWAMI MS. M PAUL	GA, ASSAM MR. P S DEKA (SC, REVENUE DEPTT.) MS. B BHUYAN SC, PWD
4	WP(C)/6884/2017 FIXED	MANUJ PAIT and 150 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) SC, NF RLY
5	WP(C)/7326/2018 FIXED	GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR C BARUAH SC, NHAI
6	WP(C)/3579/2019 FIXED	NABADWIP SHIL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU MR. R J SAIKIA	GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE
7	WP(C)/7362/2019 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	GA, ASSAM SC, BTC
8	WP(C)/1326/2020 FIXED	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI SC, AGRICULTURE MARKETING BOARD.
9	WP(C)/1328/2020 FIXED	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI SC, AGRICULTURE MARKETING BOARD.

10	WP(C)/3849/2020 FIXED	JYOTSHNA RANI SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MS. T GOSWAMI (R-6, 7)
11	WP(C)/4415/2020 FIXED	ATUL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH	GA, ASSAM SC, BTC
	WITH			
12	WP(C)/3586/2020	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH	SC, BTC SC, PWD
	WITH			
13	WP(C)/3941/2020	BASANTA KR. DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS A BUJARBARUAH	SC, PNRD SC, BTC
	WITH			
14	WP(C)/3997/2020	ATUL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH	SC, PWD SC, BTC
	WITH			
15	WP(C)/4085/2020	ATUL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH	SC, PWD SC, BTC
	WITH			
16	WP(C)/4183/2020	ATUL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH	SC, PWD SC, BTC
	WITH			
17	WP(C)/4214/2020	ATUL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH	SC, PWD SC, BTC
	WITH			
18	WP(C)/4217/2020	ATUL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH	SC, PWD SC, BTC
19	WP(C)/5217/2020 FIXED	HRIDAYJYOTI KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR	GA, ASSAM MS. K SAIKIA, SC, EXCISE DEPTT.
		ORDERS		
20	Cont.Cas(C)/462/2020 B/O	SUDHINDRA DAS Versus ANURADHA ADHIKARI SHARMA, ACS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	
	WITH			
21	WP(C)/4912/2020	SUDHINDRA DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS	MR D J MEDHI MR S KHOUND	SC, AFDC
		HEARING		
22	MACApp./74/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MAMONI DAS and 6 ORS.	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR.S K TALUKDAR MS.M SAIKIA MR.D BANIA
23	MACApp./23/2015 WITH LCR	MRS. ANITA DUTTA and 3 ORS, Versus BISWAJEET PAUL and ANR,	MR. D SAIKIA MR. R BARUAH MR. K K DUTTA MR. B GOGOI MR. P NAYAK	MR. K AGARWAL (R-1) MS. N MODI (R-4) MR. S DUTTA (R-4) MR. C SHARMA (R-4) MR. R J BARUA (R-1) MR. SIDHANT DUTTA (R-4)
	WITH			
24	MACApp./379/2016	ORIENTAL INSURANCE COMPANY LTD Versus SMTI ANITA DUTTA and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. K AGARWAL MR. D DEKA (R - 1 - 4) MR. R J BARUA
25	MACApp./84/2015 WITH LCR	SRI RAJIB GOGOI Versus BIDYUT HAZARIKA and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MS.R D MOZUMDAR(R-3) MS.C MOZUMDAR(R-3) MS.P DASR-3

26	MACApp./106/2015 CAVT. NO. 330/2015 WITH LCR	ORIENTAL INSURANCE CO LTD Versus REJIYA KHATUN and 4 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MSP DIHINGIA	MR.P K DAS(R-4) MR.A R AGARWALA FOR CAVEATOR MS.R LAILA MD.K ALI
27	MACApp./135/2015 WITH LCR	SMT SARALA DEKA and 4 ORS Versus SRI DIPEN CHANDRA DAS and ANR	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA MS.B DAS	MR.S DUTTA (R-2) MS.N MODI(R-2) MR.N KALITA (R-2) MR.C SHARMA (R-2) MR.S K SARMAR-1 MR.SIDHANT DUTTA (R-2)
	WITH I.A.(Civil)/2256/2018 in MACApp./135/2015	SMT SARALA DEKA and 4 ORS Versus SRI DIPEN CHANDRA DAS and ANR	MR. B K JAIN	MR. S DUTTA MR. C SHARMA
28	MACApp./227/2015 WITH LCR	SMTI SUSILA DEVI and 4 ORS Versus SRI PRAKASH GUPTA and 2 ORS	MR.M TALUKDAR MR.P J BARMAN	MR.A SAHAD(R-3) MR.S BHATTACHARYYAR-3 MR. R GOSWAMI (R3) MR.J B SAIKIA(R-3) MS. M SAIKIA (R3) MS. P BORTHAKUR (R3)
29	MACApp./253/2015 WITH LCR	SMT. JUTIKA BALA RABHA Versus THE RELIANCE GENERAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA	MR. R GOSWAMI (R1) MR. T BARUAH(R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MR. G BHARADWAJ (R2) MS. P BORTHAKUR (R1)
	WITH MACApp./230/2015	SRI MUKUL RABHA Versus THE RELIANCE GENERAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA	MR. R GOSWAMI (R1) MR. T BARUAH (R2) MR. P TALUKDAR (R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
31	MACApp./913/2018 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	WITH I.A.(Civil)/3759/2018 in MACApp./913/2018	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	WITH I.A.(Civil)/2014/2019 in MACApp./913/2018	SMTI SHIBANI DAS and 4 ORS Versus THE ORIENTAL INSURANCE CO. LTD.	MR. A K DUTTA MR B PURKHYASTHA	MS. R D MOZUMDAR
32	MACApp./270/2019 WITH LCR, B/O	SMT MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD AND 3 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. R GOSWAMI MR. B BORAH MS. M SAIKIA MS. P BORTHAKUR
	WITH CO/43/2019 in MACApp./270/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. MITALI SONOWAL MECH AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R C DAS MR. S C DAS MR P BURAGOHAIN
	WITH I.A.(Civil)/604/2020 in MACApp./270/2019	MITALI SONOWAL MECH Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. R GOSWAMI MR. B BORA

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8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,8th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CRP/32/2021 CAVT. NO.08422/020, FIXED	FAIZUL ISLAM Versus MD. SAJID HUSSAIN	MR. S SAHU MR. M K ALI MS. S SARMA	MS. S KATAKEY FOR CAVEATOR
<u>ORDERS</u>				
2	RSA/273/2014 B/O	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus AMAR CHAND PINCHA and 3 ORS.		
3	I.A.(Civil)/393/2021 WITH LCR, B/O in MACApp./613/2019	ANJUMA BEGUM AND 2 ORS. Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 3 ORS.	MS. P BHATTACHARYA MR. A BORUA	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./613/2019	THE UNITED INDIA INSURANCE COMPANY LTD. Versus ANJUMA BEGUM AND 5 ORS	MR A DUTTA MRS. P M DUTTA	MS. P BHATTACHARYA MR B KAUSHIK MR. A BORUA MS. A KAPINJAL MR. S SINGH
<u>HEARING</u>				
4	MACApp./87/2012 WITH LCR, FIXED	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus KAMINI DEVI AND ORS	MR. D K DAS MR. R GOSWAMI MR. I ALAM	MR. B D GOSWAMI (R1) MR. D SARMAH (R1) MR. R K BHATRA MS. M DAS MS. A BORA MR A SAIKIA MS H DEKA (R1)
	WITH MC/1234/2012 in MACApp./87/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus KAMINI DEVI AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
5	MACApp./54/2014 WITH LCR, FIXED	RELIANCE GENERAL INSURANCE CO LTD Versus PROTIMA GOUR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA
	WITH CO/9/2020 in MACApp./54/2014	SMTI PROTIMA GOUR and 4 ORS Versus RELIANCE GENERAL INSURANCE CO. LTD and 2 ORS	MS.N MODI MR. S DUTTA	

6	RSA/263/2014 WITH LCR, B/O	SANJIB KR. LODH and ANR. Versus KRISHNA DAS ROY and 2 ORS.	MR.S DEY MR.P SEN	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA
7	RSA/219/2015 WITH LCR	MRS ROSLINE ANTHONY @ RESHIM ANTONY and 3 ORS Versus MUSTT SUREHA BEGUM and 6 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN	MR.D MOZUMDER(R-1 - 4) MR.R SARMAR-1 - 4 MR. R SARMA MS.J KAKOTI(R-1 - 4) MS.H SARMA(R-1 - 4)
8	RSA/153/2017 CAVT. NO. 204/2016 WITH LCR, FIXED	ON THE DEATH OF KARUNA KAKATI HIS LEGAL HEIR DHANE BALA KAKATI and 3 ORS Versus SRI CHANDRA KANTA KUMBHAKAR	MR.P K GOSWAMI MR.B P BORAH MS. S SAIKIA MR. B TAID MR.P J DUTTA	MR. A C SARMA MR. A SARMA MR. M K BORAH MR. B HALDAR MR. G BHARADWAJ MR. C S SARKAR MR. M K ROY MR. P M DEKA
	WITH I.A.(Civil)/736/2021 in RSA/153/2017	ON THE DEATH OF KARUNA KAKATI HIS LEGAL HEIR DHANE BALA KAKATI AND 3 ORS. Versus CHANDRA KANTA KUMBHAKAR	MR B P BORAH MR P J DUTTA	
9	CRL.A(J)/15/2018 WITH LCR, FIXED	SAKIBUL HASAN @ HARUNAR RASHID Versus THE STATE OF ASSAM	MS. RITA DAS MOZUMDAR, PP, ASSAM AMICUS CURIAE	
10	RSA/293/2018 WITH LCR	SHRI ASHOK KUMAR KANU Versus SMTI KAILASH KANU	MR. S CHAMARIA MR. M ALI MR. S CHANDA	
11	RSA/312/2018 WITH LCR, FIXED	DURAHATI GAON PANCHAYAT AND ANR Versus SMT ASHOBALA ROY AND 8 ORS	MR. A C SARMA MR. P A AHMED MR G BHARADWAJ	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2)
12	CRP/166/2019 WITH LCR	M/S MARBLE POINT AND ANR. Versus M/S SREENIWASH BASUDEO AND 2 ORS. (A)	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	MR. N ALAM
13	CRP(I/O)/5/2020 WITH LCR, FIXED	SMT. POOJA LAHON Versus MUKTANGSHU LAHON	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA	MR. N DHAR MS. S DASGUPTA
	WITH I.A.(Civil)/913/2020 in CRP(I/O)/5/2020	MUKTANGSHU LAHON Versus POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MS M NIROLA
	WITH I.A.(Civil)/150/2021 in CRP(I/O)/5/2020	MUKTANGSHU LAHON Versus POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA

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